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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH : NEW DELHI.

O.A.920/96

This is the 13th day of Nov.1996.

HON'BLE SHRI S.R.ADIGE, MEMBER (A).
HON'BLE DR. A.VEDAVALLI, MEMBER (J).

Kul Bhushan Sharma,
S/o Pohu Lal Sharma
H.No.F-4, Shyam Vihar
Village Dindarpur Extn.
Najafgarh
New Delhi-110043 Applicant.
(By Advocate Sh. R.N.Rout)

Versus

1. Union of India
through its
Secretary
Ministry of Information &
Broadcasting,
Shastri Bhawan,
New Delhi-110001
2. Director General
All India Radio
Akashvani Bhawan
Parliament Street
New Delhi-110001 Respondents.

ORDER (Oral)

By Hon'ble Shri S.R. Adige, Member (A).

1. We heard Shri R.N. Rout, counsel for the applicant. None appeared for the respondents although notice have been served upon them. Service is stated to be complete.
2. Shri Rout has conceded that the applicant has not yet filed any representation in regard to his greivances address^d to the

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5

competent authorities and in the circumstances, this O.A. disposed of with a direction that the applicant may in the first instance file representation to the respondents and may approach the Tribunal afresh if so advised, if he does not receives any reply to that representation within the prescribed period, or has any grievances in ~~response~~^{regard to} to the reply so received.

3. The O.A. stands disposed of accordingly. No costs.

A. Vedavalli
(Dr. A. Vedavalli)
M(J)

S.R. Adige
(S.R. Adige)
M(A)

RB